

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR KORDASH HANDLERS AND LOGISTICS PRIVATE LIMITED OPERATING IN REAL ESTATE INDUSTRY AT BANGALORE, KARNATAKA [Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]	
RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/LLP No. Kordash Handlers and Logistics Private Limited (formerly known as WLM Logistics Parks Private Limited) PAN: AACCN6514B CIN: U45201KA2007PTC044552
2	Address of the Registered Office No. 129/18, 4th Floor, 1st Main, Opp. Ayyappa Temple, Sf Road, Wilson Garden, Bangalore, Karnataka, 560027
3	URL of website N.A.
4	Details of place where majority of fixed assets are located N.A., The company does not own any fixed asset.
5	Installed capacity of main products/ services N.A.
6	Quantity and value of main products/ services sold in last financial year For FY 2023-24 Sales of INR 92,44,000/- Type of Service - Management Consultancy Services
7	Number of employees/workmen Employee- One and Workman- None
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: Details can be sought by sending an email- cirp.kordash@gmail.com processadvisor.kordash@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: Details can be sought by sending an email- cirp.kordash@gmail.com processadvisor.kordash@gmail.com
10	Last date for receipt of expression of interest 20th January 2025
11	Date of issue of provisional list of prospective resolution applicants 30th January 2025
12	Last date for submission of objections to provisional list 04th February 2025
13	Date of issue of final list of prospective resolution applicants 14th February 2025
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 19th February 2025
15	Last date for submission of resolution plans 21st March 2025
16	Process email id to submit Expression of Interest cirp.kordash@gmail.com
<p>Nitin Daga Interim Resolution Professional Kordash Handlers and Logistics Private Limited. (Formerly known as WLM Logistics Parks Private Limited) (undergoing CIRP vide Hon'ble NCLT, Bengaluru Bench order dated 06.11.2024) IP Registration no. IBBI/IPA-001/IP-P02213/2020-21/13405 Registered and correspondence address of IRP: Date: 05th January 2025 P-68, Sector-A, Metropolitan Co-Operative Housing Society Limited, Place: Kolkata PS- Pragati Maidan, Canal South Road, Kolkata, West Bengal, 700105</p>	

AUTHUM AUTHUM INVESTMENT & INFRASTRUCTURE LIMITED

Registered Office: 707, Rajeev Centre, Free Press Junction, Nariman Point, Mumbai-400 025. Tel: 022 4747 2111 Fax: 022 4747 2115 Email: info@authum.com

APPENDIX-IV A (See proviso to rule 6 (1)) Public Notice For Auction Cum Sale (Appendix - IV A) (Rule 6)(b)

This pursuant to the approved resolution of the Reliance Home Finance Limited, (RHFL) by its Lenders in Form of RBI Circular No. RB2018-18/2020, DOR.No. BR. BC. 45/21.04, 048/2018-19 dated June 7, 2019 on Prudential Framework for Resolution of Stressed Assets of the Supervised Financial Institutions... Sale of Immovable property mortgaged to Authum Investment & Infrastructure Limited (AII) (Resolving Company pursuant the demand of lending business from Reliance Commercial Finance Limited (RCFL) to AII. vide NCLT order dated 10.05.2024 having Corporate Office at the Ruby 11th Floor, North-West Wing, Plot No.29, Senapati Bapat Marg, Dadar (West), Mumbai-400022 and Branch Office at Unit No 204, Sunrise Business Park, Flat No 16, Kisan Nagar, Waghe Estate, Thane (w) -400604 under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter "Act").

Table with columns: Borrowers' (Co-owners) (Guarantor(s)), Demand Notice Date and Amount, Date of Physical Possession, Total Outstanding, Reserve Price / Earnest Money Deposit. Includes details for Loan AC No. RBCHMUN00003992 and Loan AC No. RBCHMUN00003993.

Table with columns: S. No., Flat Identification, Area of Flat, No. of Floors, No. of Units, No. of Apartments, No. of Shops, No. of Offices, No. of Other Units, No. of Other Shops, No. of Other Offices, No. of Other Units.

TERMS & CONDITIONS OF ONLINE E-AUCTION SALE-
1. The Property is being sold on "AS IS WHERE IS, WHATEVER THERE IS WITHOUT RECOURSE BASIS".
2. For details, bid, procedure and online bidding on auction prospective bidders may contact the Service Provider MIS (C) India Pvt Ltd.
3. For further details and queries, contact Auctioneer Mr. Santosh Kumar Rajhwar.
4. This publication is also 30 (Thirty) days notice to the Borrower / Mortgagee / Guarantors of the above said loan account pursuant to rule 6(b) of Security Interest (Enforcement) Rules 2002, about holding of auction sale on the abovementioned date & place.

PIRAMAL CAPITAL AND HOUSING FINANCE LTD

Registered Office: Unit No. 401-8th Floor, Piramal Aganya Corporate Park, Karam Juncion, Off. Fin. Station, LBS Marg, Kurla (west), Mumbai-400071. Tel: +91 22 3802 4000. Branch Office: Kalyanbhaya Towers Third Floor, New No. 30, 42 Dr Ambedkar Road, Ashok Nagar Main Road, Kogambikam, Chennai - 600 024. Contact Person: S. Suresh Desai. Email: suresh@piramalfinance.com

E-Auction Sale Notice - Fresh Sale

Pursuant to taking possession of the secured asset mortgaged by the Authorized Officer of Piramal Capital & Housing Finance Limited under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 for the recovery of amount due from borrowers, offers are invited by the undersigned for purchase of immovable property, as described hereunder, which is in possession on "As Is Where Is Basis" "As Is What Is Basis" and "Whatever There is Basis".

Table with columns: Loan/Co-Owner/ Branch/Borrower(s)/Guarantor(s), Demand Notice Date and Amount, Date of Physical Possession, Total Outstanding, Reserve Price / Earnest Money Deposit (EMD) (10% of BP), Outstanding Amount (28-12-2024).

DATE OF AUCTION: 14-02-2025, From 11.00 AM TO 1.00 PM. **WITH UNLIMITED EXTENSION OF 5 MINUTES EACH.** LAST DATE OF SUBMISSION OF BID: 14-02-2025, BEFORE 4.00 PM.

STAFF/STORY 30 DAYS SALE NOTICE UNDER SARFAESI ACT TO THE BORROWER/GUARANTOR / MORTGAGEE

For detailed terms and conditions of the sale, please refer to the link provided in www.piramalfinance.com-auction.html or email us on piramal.auction@gmail.com.

FORM A PUBLIC ANNOUNCEMENT (Regulation 12) of the Companies Act, 2013 and Company Board of India (Voluntary Liquidation Rules, 2017)

EUROFINS CLINICAL DIAGNOSTICS BANGALORE PRIVATE LIMITED
1. Name of Corporate Person: EUROFINS CLINICAL DIAGNOSTICS BANGALORE PRIVATE LIMITED
2. Date of Incorporation of Corporate Person: December 11, 2015
3. Authority Under Which Corporate Person is Incorporated/Company: Ministry of Corporate Affairs, Bangalore
4. Corporate Identity Number/Member-Utility Number/Number of Corporate Person: U74900KA2015PTC084665
5. Address of the Registered Office and Principal Office of Corporate Person: 54/1, T 1st Floor, Doddanankundi Industrial Area, Hood, Whitefield, Bangalore, Karnataka- 560024
6. Liquidation Commencement Date of Corporate Person: December 31, 2024
7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator: CS Kiran Pandey, 10th Floor, Hermitage House, 6, Bangalore Place, New Delhi-110006, India. AFA, walt 011-211-2025. Contact No. +91 9810292699. Email: info@eurolabs.com
8. Last Date for Submission of Claims: (Within 30 days from the liquidation commencement date) 31-01-2024
Notice is hereby given that Eurofins Clinical Diagnostics Bangalore Private Limited has commenced voluntary liquidation on December 31, 2024. The stakeholders of Eurofins Clinical Diagnostics Bangalore Private Limited are hereby called upon to submit a proof of their claims, on or before January 30, 2025, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proof of claim shall attract penalties.

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR KORSHAH HANDLERS AND LOGISTICS PRIVATE LIMITED OPERATING IN REAL ESTATE INDUSTRY AT BANGALORE, KARNATAKA

Under sub-regulation (1) of regulation 30A of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS
1. Name of the corporate debtor along with PAN & CIN/PLIN: KORSHAH HANDLERS AND LOGISTICS PRIVATE LIMITED (Formerly known as WLM Logistics Parks Private Limited) PAN: AACCN0448Z CIN: U65910KA2007PT004052
2. Address of the Registered Office: No. 129/18, 4th Floor, Main Gate, Opp. Ayappa Temple, St. Road, Wilson Garden, Bangalore, Karnataka, 560027
3. URL of website: N/A
4. Details of place where majority of fixed assets are located: The company does not own any fixed asset.
5. Installed capacity of main products/services: For FY 2023-24, Sales of INR 42,44,000/- Type of Service - Management Consultancy Services
6. Quantity and value of main products/services sold in last financial year: Employees - One and Workmen - None
7. Number of employees/workmen: Details can be sought by sending an email- crp.korshah@gmail.com
8. Further details including last available financial statements with schedules of the two years, lists of creditors are available at URL: Details can be sought by sending an email- crp.korshah@gmail.com
9. Eligibility for resolution applicants under section 25(2)(b) of the Code as available at URL: Details can be sought by sending an email- crp.korshah@gmail.com
10. Last date for receipt of expression of interest: 20th January 2025
11. Date of issue of provisional list of prospective resolution applicants: 30th January 2025
12. Last date for submission of objections to provisional list of prospective resolution applicants: 04th February 2025
13. Date of issue of final list of prospective resolution applicants: 16th February 2025
14. Date of issue of information memorandum/valuation matrix and report for prospective resolution applicants: 19th February 2025
15. Last date for submission of resolution plan: 21st March 2025
16. Process email to submit Expression of interest: crp.korshah@gmail.com

Interim Resolution Professional Korshah Handlars and Logistics Private Limited (Formerly known as WLM Logistics Parks Private Limited) (undergoing CIRP vide Hon'ble NCLT Bangalore Bench order dated 06.11.2024) IP Registration No. IB/IP/91-401-IP-P02112025-2113405 Registered and correspondence address of IPR: P-8, Sector-A, Metropolitan Co-Operative Housing Society Limited, P-8, Pragati Mallam, Canal South Road, Kolkata, West Bengal, 700105

DATE: 05/01/2025 **PLACE:** BANGALORE **AUTHORIZED OFFICER:** Minin Dugga

EAST COAST RAILWAY

Notice Number - 546T/SP/ENG/2024-25, Dtd. 30-12-2024
(1) **Tender No. - 37-A7-DENE-SBP-24**
Name of the work: IN SITU RECONDITIONING OF CMS CROSSING BY ROBOTIC WELDING TECHNOLOGY AT VARIOUS STATION YARDS UNDER THE JURISDICTION OF DIVISIONAL ENGINEER (DENE) EAST AND DIVISIONAL ENGINEER (DENE) CENTRAL IN SAMBALPUR DIVISION

Table with columns: Lot No., Name of the Bidder, Bid Date, Bid Amount, Bid Status. Includes entries for HOUTCR/0318, Mrs. Resmy R. S.D., and Thiruv.

DATE OF AUCTION: 17.04.2025, 10.54.70.20, Bid Security: ₹ 1.41,100.00.
(2) **Tender No. - 38-A7-DENE-SBP-24**
Name of the work: RECONDITIONING OF WORK OUT POINTS & CROSSING BY USING HVC ELECTRODES AND OTHER ASSOCIATED WORKS AT VARIOUS STATION YARDS UNDER THE JURISDICTION OF DIVISIONAL ENGINEER (DENE) EAST AND DIVISIONAL ENGINEER (DENE) CENTRAL IN SAMBALPUR DIVISION

Approximate cost of work: ₹ 42,15,005.14, Bid Security: ₹ 84,400.00.
(3) **Tender No. - 41-A7-DENE-SBP-24**
Name of the work: MAINTENANCE OF TRACK FOR RAISING OF SPEED UP TO 130 KMPH UNDER THE JURISDICTION OF DIVISIONAL ENGINEER (DENE) EAST AND DIVISIONAL ENGINEER (DENE) CENTRAL IN SAMBALPUR DIVISION

Approx. cost of work: ₹ 2,81,06,331.97, Bid Security: ₹ 2,80,600.00.
Completion period: 12 (Twelve) Months (for all lots).
Tender closing Date & Time: 15/01/2025, 11:00 AM (for all tenders).
No manual offers sent by post/courier. Fax or person shall be accepted against such e-tenders. Complete information including a tender document of the above e-tender is available in website: www.irps.gov.in

Note: The prospective tenders are advised to visit the website 15 (Fifteen) days before the date of closing of tender to note any change/modification issued for this tender.
Divisional Railway Manager (Engg I) PR-856P/P/24-25 Sambalpur

BAJAJ HOUSING FINANCE LIMITED

Corporate Office: Chola House II Park 22 Building, 51 Floor, Kalani New, Park, Manarehalli-11014, Branch Office: Bajaj Housing Finance Ltd. Ground Floor, Chakraudh Anjali, No.37, Narayan Manikam Road, Chennai-600029. Authorized Officer's Details: Name: Rajesh Ramasubramanian, SBI/CI Email ID: Rajeshramasubramanian@bajajhousing.com, Mob No. 9940156459 & 8773654561

PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES UNDER THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF THE SECURITY INTEREST ACT 2002 (Act)

Pursuant to taking possession of the secured asset (Mortgage bearing Flat No.7 of the Second Floor of an area of 10.11 Sq. Meters) together with 01 (one) undivided share of a flat out of 2/395 sub, comprised in Survey No.1181 & 1172, as per Patta New Survey Nos.1172A/1A/C & 1182/1 of Pochanahalli village, bearing plot no. 10/11, situated in the village of Pochanahalli, Taluk of Kallurumatti, District of Thiruvananthapuram, Kerala, the undersigned is invited from the public, offer can be given from any interested purchaser to purchase the movable article first inside the abovementioned secured asset after checking the inventory of movable article which is with undersigned and also after respecting the movable article as per the movable article, is in the physical possession of the undersigned. Sale is being made on "AS IS WHERE IS & AS IS WHAT IS & WHATEVER THERE IS BASIS" under the rule number 6 & 7 of the Security Interest (Enforcement) Rules, hereinafter referred to as the (Rules) and on the terms and conditions specified hereunder:-

LOAN ACCOUNT DETAILS:
1. NAME OF BORROWER(S) & GUARANTOR(S): LAIN: H403HH105095, H87BH10102174, H87BH10102173, 1.KASPARAJ R (Through Legal Heirs) (Borrower) Mr. K. Kasparaj R, 2nd Floor, Agastheeswarar Kol 2nd St, Chennai-600074. Also At P/106 16 Flat F 2nd Floor, Agastheeswarar Kol 2nd St, Chennai-600074.
2. DATE OF SUBMISSION OF EMD: 11/01/2025
3. DATE & TIME OF THE PROPERTY INSPECTION: 11/01/2025 UP TO 12:00 PM WITH UNLIMITED EXTENSION OF 5 MINUTES
4. DATE & TIME OF SUBMISSION OF EMD WITH KYC IS: 11/01/2025 UP TO 3:00PM (IST)
5. DATE OF INSPECTION: 08/01/2025 TO 11/01/2025 BETWEEN 11:00 AM TO 4:00 PM (IST)
6. DESCRIPTION OF THE MOVABLE PROPERTIES: For: 1. Tap Light - 5, Soap Items, Washing Machine - 1, Scrap Items (Chromium) - 1, Scrap Items (Uranium) - 1

TOTAL OUTSTANDING: Rs.44,43,42,000/- (Rupees Forty Four Lakhs Fifty Two Thousand Five Hundred and Eighteen Only) Along with future interest and charges accrued w.e.f. 18/11/2024.

Terms And Conditions Of The Public Auction Are As Under:
1. Public Auction is being held on "AS IS WHAT IS AND WITHOUT RECOURSE BASIS".
2. The Movable will be sold place through online auction, on 13th Jan, 2025 between 11:00 AM to 12:00 PM to onwards with unlimited auto extension of 5 minutes each.
3. The Auction Sale will be online through e-auction.
4. The e-auction will take place through online auction, on 13th Jan, 2025 between 11:00 AM to 12:00 PM to onwards with unlimited auto extension of 5 minutes each.
5. Company is not responsible for any liabilities upon the property which is not in the knowledge of the company.
6. For detailed terms and conditions please refer company website URL: https://www.bajajhousingfinance.com/auction-notice or for any clarification please contact with Authorized officer.

DATE: 05/01/2025 **PLACE:** CHENNAI **AUTHORIZED OFFICER:** Rajesh Ramasubramanian / Bajaj Housing Finance Limited

Chola HOUSING FINANCE LIMITED
BRANCH ADDRESS: Ambalakkala Tower, 12/155/12, 2nd Floor, South Annam Kovil Street, Near Kottaparam Over Bridge, Thiruvananthapuram

POSSESSION NOTICE FOR IMMOVABLE PROPERTY

Pursuant to taking possession of the secured asset mortgaged by the Authorized Officer of Chola Housing Finance Limited under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 for the recovery of amount due from borrowers, offers are invited by the undersigned for purchase of immovable property, as described hereunder, which is in possession on "As Is Where Is Basis" "As Is What Is Basis" and "Whatever There is Basis".

CHOLA HOUSING FINANCE LIMITED
Corporate Office: Chola Crest, C54 & 55, Super B-4, Thiru V K Industrial Estate, Guindy, Chennai- 600 032, T. N.

E-AUCTION SALE NOTICE (e-bid with e-bidding Only)

SALE NOTICE OF IMMOVABLE SECURED ASSETS ISSUED UNDER RULE 6(b) AND 9(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES 2002
Notice is hereby given to the PUBLIC IN GENERAL & in particular to the Borrower(s) & Guarantor(s) indicated in COLUMN (A) that the below described immovable property(ies) described in COLUMN (C) mortgaged / Charged to the secured creditor the CONSTRUCTIVE POSSESSION of which has been taken as described in COLUMN (D) by the Authorized Officer of Housing Chola Housing Finance Limited Secured Creditor, will be sold on "As is Where is", "As is What is" & "Whatever there is" as per details mentioned below:-

Notice is hereby given to Borrower / Mortgagee(s) / legal heir, legal representatives (Whether known or unknown), executor(s), administrator(s), successor(s) and assignee(s) of the respective Borrower(s) / Mortgagee(s) (Since deceased) as the case may be indicated in COLUMN (A) of the Security Interest (Enforcement) Rules 2002. For detailed terms & conditions of the sale, please refer to the link provided in www.cholahousingfinance.com-auction.html or email us on https://www.cholahousingfinance.com & www.auctionindia.com

Table with columns: (A) LOAN ACCOUNT NO. NAMES OF BORROWERS/ (MORTGAGEE(S) / GUARANTOR(S)), (B) DUE TO BE RECEIVED (SECURED DEBT), (C) DESCRIPTION OF THE IMMOVABLE PROPERTY / SECURED ASSET, (D) DATE OF POSSESSION, (E) RESERVE PRICE (IN ₹), (F) DATE OF AUCTION & TIME.

Approximate cost of work: ₹ 42,15,005.14, Bid Security: ₹ 84,400.00.
(3) **Tender No. - 41-A7-DENE-SBP-24**
Name of the work: MAINTENANCE OF TRACK FOR RAISING OF SPEED UP TO 130 KMPH UNDER THE JURISDICTION OF DIVISIONAL ENGINEER (DENE) EAST AND DIVISIONAL ENGINEER (DENE) CENTRAL IN SAMBALPUR DIVISION

Approx. cost of work: ₹ 2,81,06,331.97, Bid Security: ₹ 2,80,600.00.
Completion period: 12 (Twelve) Months (for all lots).
Tender closing Date & Time: 15/01/2025, 11:00 AM (for all tenders).
No manual offers sent by post/courier. Fax or person shall be accepted against such e-tenders. Complete information including a tender document of the above e-tender is available in website: www.irps.gov.in

Note: The prospective tenders are advised to visit the website 15 (Fifteen) days before the date of closing of tender to note any change/modification issued for this tender.
Divisional Railway Manager (Engg I) PR-856P/P/24-25 Sambalpur

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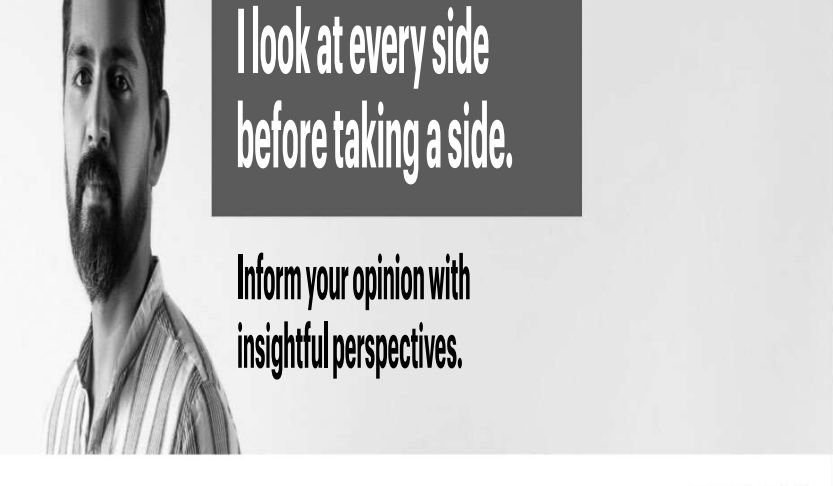
Note: The prospective tenders are advised to visit the website 15 (Fifteen) days before the date of closing of tender to note any change/modification issued for this tender.
Divisional Railway Manager (Engg I) PR-856P/P/24-25 Sambalpur

Approximate cost of work: ₹ 42,15,005.14, Bid Security: ₹ 84,400.00.
(3) **Tender No. - 41-A7-DENE-SBP-24**
Name of the work: MAINTENANCE OF TRACK FOR RAISING OF SPEED UP TO 130 KMPH UNDER THE JURISDICTION OF DIVISIONAL ENGINEER (DENE) EAST AND DIVISIONAL ENGINEER (DENE) CENTRAL IN SAMBALPUR DIVISION

Approx. cost of work: ₹ 2,81,06,331.97, Bid Security: ₹ 2,80,600.00.
Completion period: 12 (Twelve) Months (for all lots).
Tender closing Date & Time: 15/01/2025, 11:00 AM (for all tenders).
No manual offers sent by post/courier. Fax or person shall be accepted against such e-tenders. Complete information including a tender document of the above e-tender is available in website: www.irps.gov.in

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